


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

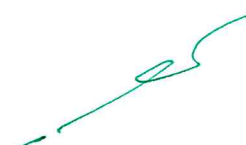
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.67/BB/2017	-	For filing Objections	Rule-6 of IB	Vibgyor Creations Vs. Base Corporation Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NEYTRA NAYAK 9167769603	Respondent	

ORDER

Counsel for Petitioner is absent. Counsel for Corporate Debtor is present. She reported that last instalment has also been remitted to the account of Operational Creditor. List it for clarification on 07.03.2018.


Member (T)


Member (J)